NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 42/2017 in TP No. 87/397-398/NCLT/AHM/2016 (New) CP No. 5/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

Name of the Company:

Bhanu Pratap Singh Parihar & Ors.

V/s.

Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION	REPRESENTATION	SIGNATURE
1. Aakash. Gupta.	Advocate.	Petitioner	Aakersh. Guyta.
2. Vinek Guna	Advocato	Patitioner	ViVek

ORDER

Learned Advocate Mr. Aakash Gupta i/b Vivek Gupta present for impleading petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 4. None present for other respondents

Learned Counsel for original Respondent sent a letter of adjournment.

Applications 42/2017 pending.

List the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of April, 2017.